

15.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1. W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2. FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3. FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4. FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5. RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6. RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL

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7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

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REGULAR MATTERS

1A RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA, J.R. GOEL, SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN, NEHA TANDON, B.S. SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI, S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR. ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL

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7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005---- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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REGULAR MATTER

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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR. SONDHI NARULA DALAL, MR. SANJEEV NARULA, SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A. PADMANABHAN Vs. UOI & ORS.	PET. IN-PERSON, MANU MRIDUL, RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K. MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C. CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA
7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL CORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN, MR. H.L. TANEJA

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8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E., RAJESH MAHNA DELHI	RANDHIR CHAWLA, ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR. J.K. MITTAL, MS. ANJANA GOSAIN, MR. SUNIL UPADHYAY, MR. K.K. AGGARWAL, HARPREET SINGH, RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K. MITTAL, ANJANA GOSAIN, MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA, BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL, RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010 	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA, ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA, ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA, ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDED TAX OFFICER & ORS.	A.C. CHAWLA, H.L. TANEJA, SANA ANSARI

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1. EFA(OS) 19/2013----- CM APPL. 1462/2020 WITH EFA(OS) 21/2013 (SUB. TO OVERNIGHT PART HEARD)	VINOD KHANNA & ORS Vs. N P S BHANDARI & ANR	AB & CO,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
2. EFA(OS) 21/2013 CM APPL. 18371/2018 CM APPL. 1464/2020 (SUB. TO OVERNIGHT PART HEARD)	SHRI P D KHANNA (DECEASED) THR LRS Vs. SHRI L R KHANNA (DECEASED) THR LRS & ORS	VIKRAM NANDRAJOG,AMIT CHAWLA,KAJAL CHANDRA,RAJESH MANCHANDA,RAJENDER KUMAR AGGARWAL
3. EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA(D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
4 MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA,AJAY KUMAR UPADHYAY,CHIRAG JAMWAL
5. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA,U.HAZARIKA, MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH

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8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI, RAHUL SHARMA, R.V.SINHA, A. DASGUPTA, ANIL NAG, PRAG CHAWLA, VINIT C.SHARMA
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR, SUNIL GAUTAM, JAGJIT SINGH
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA, M.L.SHARMA, ASHWANI BHARDWAJ
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS, S.NIJJIN, SANJAY JAIN, RUCHI JAIN
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA, GARIMA SACHEDEVA, PRATIMA NAIN LAKRA, PRASHANTI PRASAD, POONAM SINGH, AMRITA PRAKASH,
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ, PRASHATI PRASAD, DEEPTI, R.V.SINHA, REKHA PALLI, POONAM SINGH, AMRITA PRAKASH
14. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	B.K.BERERA, PRASHANTI PRASAD, A.K. BHARDWAJ

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W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR
5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, , R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	

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REGULAR MATTER

8. W.P.(C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P.(C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P.(C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

COURT NO. 34

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REGULAR MATTERS

1 . CRL.A. 269/2002 CRL.M.A. 982/2002	BANARSI DASS Vs. STATE GOVT.L OF N.C.T. OF DELH	J.M.KALIA,AKSHAY BIPIN,R.D. JOLLY,RAVINDER CHADHA
Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)		
2. CRL.A. 337/2003	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA,V.K. RAINA/ROHINI JAIL,RAVINDER CHADHA
P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)		

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REGULAR MATTER

3.	CRL.A. 422/2002	KAILASH SINGH Vs. STATE	RAVINDER CHADHA, SUMEET VERMA, AKSHAY BIPIN, MR. ANIL SONI, MR. RAJESH MAHAJAN/JAIL 2, THR. ROHINI JAIL, MR. V.K. RAINA, MR. FATEH CHAND GIRI/J-2
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Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4.	CRL.A. 942/2002	STATE (GOVT. OF NCT OF DELHI) Vs. RAM KUMAR & ANR.	SEEMA GULATI, MUKTA GUPTA, RAJEEV NASEEM
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CRL.A. P.S.-FIR No. : (DABRI-49/92)

5.	CRL.A. 341/2003----- WITH CRL.A. 347./2003 CRL.A. 387./2003 CRL.A. 396./2003 CRL.A. 508./2003 CRL.A. 554./2003	NASIR AHMAD Vs. STATE	R.M.TUFAIL & CO., RAVINDER CHADHA, SUMEET VERMA
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Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

6.	CRL.A. 347/2003 WITH CRL.A. 387./2003 CRL.A. 396./2003 CRL.A. 554./2003 CRL.A. 508./2003 CRL.A. 341./2003	JAGJIT SINGH Vs. STATE OF DELHI	K.B.ANDLEY & CO., RAVINDER CHADHA, RAVINDER CHADHA, RAVINDER CHADHA, SUMEET VERMA, M.L. YADAV, B.S.MATHUR, ANISH SHRESTHA
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Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

7.	CRL.A. 387/2003 WITH CRL.A. 347./2003 CRL.A. 341./2003 CRL.A. 396./2003 CRL.A. 508./2003 CRL.A. 554./2003	NARENDER alias KITTU Vs. STATE N.C.T. OF DELHI	RAMESH GUPTA, ANIL SONI, RAVINDER CHADHA, SUMEET VERMA/JAIL NO.2
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Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

15.04.2025

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REGULAR MATTER

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN | AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI | RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | CHADHAA,RAVINDER CHADHA,A U
CRL.A. 387./2003 | KHAN,JAVED AHMED
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
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CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI |
CRL.A. 348/2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) | BAHL,H.J.S.AHLUWALIA,RAVINDER
| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER

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REGULAR MATTER

P.S.-FIR No. : (CBI-RC9S/10S)

12 CRL.A. 649/2003-----|

WITH CRL.A. 343./2003

VASAN SADASHIV SOMAN

Vs. GOVT OF NCT OF DELHI

D.K.SINGH, A.K.

DUTT,H.J.S. AHLUWALIA,

RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

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REGULAR MATTERS

1. W.P. (C) 9638/2006----- W.P. (C) 9639-9644/2006 WITH W.P. (C) 3913./2006 	RESIDENTS AND SHOP.WEL.ASS.PRE Vs. UOI & ORS.	BAHAR U.BARQI ,KAPIL DUTTA,VINOD KR. ,SANJAY PODDAR,ANUSUYA SALWAN,SHIVINDER CHOPRA,SHIV KR. ,AJAY ARORA,SATYAM KUDALWAL,R.V.SINHA,RENUKA ARORA,SANJAY KUMAR PATHAK
2 . W.P. (C) 2984/2013----- CM APPL. 5637/2013	RAJINDER KHURANA Vs. UNION OF INDIA & ORS	BAHAR U BARQI
3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN,ANKUR CHHIBER,RAJIV KUMAR,RAKESH MUKHIJA,VS RANA,NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN,PV,ANUJ AGGARWAL,JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA,VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA,NS DALAL

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7. W.P.(C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL
8. W.P.(C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH,ZUBEDA BEGUM
9. W.P.(C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS Vs. GOVT. OF NCT OF DELHI AND ORS	B.S.MAAN,SUMAN SINGH,B S MATHUR
10 W.P.(C) 8958/2011	GOVT. OF NCT OF DELHI & ORS. Vs. BALBIR SINGH	ZUBEDA BEGUM,VATSALA CHAUHAN
11. W.P.(C) 5753/2012 CM APPL. 4215/2014	DES RAM Vs. FINANCIAL COMMISSIONER, GOVT. OF NCT OF DELHI AND ORS	A.K.SINGH,SATVIK VARMA

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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REGULAR MATTERS DATE FIXED FOR 14.4.2025 FROM ITEM 1A TO 4A

1A RSA 98/2012 CM APPL. 10672/2012 CM APPL. 10673/2012	DELHI DEVELOPMENT AUTHORITY Vs. MUSLIM QUBRISTAN & ORS	SHOBHANA TAKIAR,G.M.FARUKHI,DHANESH RELAN
2A RSA 185/2017 CM APPL. 30612/2021	FAQIR CHAND & ORS Vs. NISHA & ORS	ABHEY NARULA & SHASHANK KATYAYEN,HARPREET SINGH
3A RSA 167/2022 CM APPL. 55767/2022	USHA KAPOOR & ORS. Vs. ARUNA KAPOOR & ANR.	MOHIT GUPTA

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

4A RSA 126/2024

SMT BABY
Vs. SMT GAYATRI DEVI & ANR.

SAUMYA TANDON

REGULAR MATTERS

1.. W.P. (C) 8379/2003
CM APPL. 1992/2005

LAKHPAT RAM LOHIYA
Vs. M.M.T.C. LTD.

L.R.LUTHRA,ABHISHEK
BHARDWAJ,MOHIT GUPTA,A.K.
CHHABRA

2.. W.P. (C) 2293/2016
CM APPL. 9879/2016
IST 5 CASES

GIRIRAJ SINGH AND ORS
Vs. GOVT OF NCT DELHI AND ORS

E J VARGHESE,NAUSHAD AHMED
KHAN,ASHA JAIN,SANTOSH KUMAR

3.. W.P. (C) 15035/2004
CM APPL. 13308/2009

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Vs. UOI & ORS.

M.K.BHARDWAJ,ANIL SONI,STG
COUNSEL UOI

4. W.P. (C) 15463/2004-----|
W.P. (C) 15464-15464/2004 |
W.P. (C) 15468/2004 |
W.P. (C) 15470-15471/2004 |
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MINVERVA MILLS & ORS.
Vs. UOI & ORS.

NAVEEN R. NATH,SONAL KUMAR
SINGH

5. W.P. (C) 17094/2004-----|
W.P. (C) 17095-17101/2004
CM APPL. 12659/2004

SHIV VERMA & ORS.
Vs. UOI & ORS.

NARESH KAUSHIK,SONAL KUMAR
SINGH,BALENDU SHEKHAR,PRAGYA
GUPTA,MOUSHUMIK GAHLOT,
KAMAL MEHTA,MONICA GARG,
BRIJESH K SINGH,HARVINDER
KUMAR,SANJOY GHOSE

6.. W.P. (C) 18412/2004
CM APPL. 13921/2004

PURSHOTTAM KALRA
Vs. UNIVERSITY OF DELHI &
ORS.

TAPESH K.SINGH,ANURAG
MATHUR,AMITESH KR.,M/S.
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7.. W.P. (C) 18568/2004

B.R.BUNKAR & ANR
Vs. UOI & ORS.

SANJEEV KUMAR,GAGANMEET
SINGH SACHDEVA,VINAY
SABHARWAL,MS.MEERA
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8.. W.P. (C) 4347/2016
CM APPL. 18215/2016
IST 10 CASES

SUDHIR KUMAR
Vs. UNION OF INDIA & ANR.

MANU MRIDUL & RAJAT
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9 . W.P. (C) 19017/2004

R.S.BINDRA
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R.VASUDEVAN,M.K.DATTA,
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10. RSA 8/2005	NAIN SINGH & ANR. Vs. LATIF	SUDHIR NANDRAJOG, TATNI BASU, T. S. UPADHYAY, VIKARAM, ANKIT JAIN, TS SINGH, BHACHAWAT & ASSOCIATES
11. W.P. (C) 5105/2005 CM APPL. 3734/2005 CM APPL. 51902/2019	DR. ANAND MAKKAR Vs. INDIAN INSTITUTE OF TECHNOLOGY	N. M. POPLI, SAURABH, SHANKAR K JHA, JAYANARAYAN PATEL, MISHRA, GIRISH MISHRA, T. SINGH DEO, MAHINDER SINGH, T SINGHDEV
12. W.P. (C) 6999/2005 CM APPL. 4959/2005	NARAYAN AGGARWAL Vs. LT. GOVERNOR OF DELHI & ORS.	ARUN BHARDWAJ, TANI SUDAN, S BANSAL, G PRAKEN, V. K. TANDON, HARPREET SINGH BAWA, ISHA KHANNA
13. W.P. (C) 7377/2005 W.P. (C) 7378-7382/2005	RITA & ORS. Vs. INDIAN AIRLINES LTD. & ORS.	R. KRISHNAMOORTHY, SUDHIR KUMAR SHARMA, BHASIN & CO, LALIT BHASIN, CHHAYA BUDHIRAJA, SHRUTI MEHENDRU, RATNA DWIVEDI
14. W.P. (C) 7788/2005	V. K. GARG Vs. THE REGISTRAR GENERAL, DELHI H	R. P. VATS, ADITI GUPTA, ANURAG MATHUR, VIRAJ R DATAR, A. AHLAWAT, LATIKA CHAUDHARY, J P SINGH
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	SIKRI AND COMPANY, K. B. RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K. K. RAI, AS SINGH
16. W.P. (C) 8312/2005	R. N. VERMA Vs. UOI AND ORS.	MR. M. Y. KHAN, S. K. GUPTA

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1. CRL.L.P. 143/2005 WITH CRL.REV.P. 505/2009	CBI Vs. SANJAY BHATIA	NEELAM GROVER, RAKESH TIKKU, PRAKASH GAUTAM, ABHINAV BAJAJ
2. CRL.L.P. 79/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B. T. SINGH, M. K. JHA

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3. CRL.L.P. 192/2007 SATYA PRAKASH SANJAY SHARMA,B.T.SINGH,
Vs. NIDRESH GOEL M.K.JHA
4. CRL.M.C. 3633/2011 BHUSHAN SINGH &ORS. PRASOON KUMAR,RAJDIPA BEHURA
WITH CRL.REV.P. 399/2010 Vs. STATE NCT OF DELHI
Other Case filed against same P.S.-FIR No. : (KASHMERE GATE-199/2009)
BAIL APPLN. 1830/2009 filed by USHA RANI (Disposed on : 24-09-2009)
CRL.REV.P. 399/2010 filed by RAJEEV MITTAL (D. of Hearing : 11-08-2014)
BAIL APPLN. 2086/2009 filed by ANITA @ GUDDIN (Disposed on : 16-11-2009)
CRL.REV.P. 752/2010 filed by STATE (D. of Hearing : 11-08-2014)
BAIL APPLN. 1193/2010 filed by GAURAV CHAUHAN (Disposed on : 19-07-2010)
BAIL APPLN. 22/2010 filed by DEVENDER KUMAR (Disposed on : 03-02-2010)
CRL.M.C. 3632/2011 filed by DEVENDER SINGH & ORS. (Disposed on : 18-07-2022)
BAIL APPLN. 1259/2012 filed by SAHI RAM (IN JC) THROUGH MOTHER/PAROKAR PRAKASHO DEVI (Disposed on : 26-09-2012)
BAIL APPLN. 801/2014 filed by GAURAV CHAUHAN (Disposed on : 22-04-2014)
BAIL APPLN. 402/2015 filed by ANKUR SINGH (Disposed on : 03-06-2015)
BAIL APPLN. 1816/2017 filed by ANKUR SINGH (Disposed on : 20-02-2018)
CRL.A. 1027/2024 filed by SAHI RAM @ HARISH @ LAMBU @MONI (D. of Hearing : 13-01-2025)
CRL.A. 1050/2024 filed by GAURAV CHAUHAN @ SACHIN (D. of Hearing : 13-01-2025)
CRL.A. 1153/2024 filed by ANKUR SINGH (D. of Hearing : 13-01-2025)
CRL.A. P.S.-FIR No. : (KASHMERE GATE-199/2009)
5. CRL.M.C. 439/2012 RAGNI CHOPRA & ANR. AALAM BIR SINGH NIJJAR
Vs. RAJESH MALHOTRA
Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012)
CRL.M.C. P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
6. CRL.M.C. 626/2012 PRASHANT VERMA SUNIL FERNANDES,MD ISRAR
Vs. JAGPAL SINGH & ANR KHAN,SUNIL BAINSLA,DIVYANSH
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7. CRL.M.C. 1446/2012 SAKSHI MARKFIN P.LTD. RAJESH BAWEJA
WITH CRL.REV.P. 97/2012 Vs. VINICO PLASTIC P.LTD. &
ANR.
- 8 . CRL.M.C. 2503/2012 KANCOR INGREDIENTS LTD. & RAIAN KARANJAWALA
ORS.
Vs. GOVT. OF NCT OF DELHI &
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9. CRL.A. 3/2017 OM PRAKASH AND ORS R S YADAV AND ASSOCIATES
WITH CRL.A. 1202/2016 Vs. THE STATE
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10. CRL.A. 5/2017 ZAKIR HUSSAIN MOHD SHAMIKH
Vs. STATE

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REGULAR MATTERS

W.P. (C) 8080/2010-----FOR 28.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 382/2011-----FOR 29.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 3179/2011-----FOR 13.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 5270/2011-----FOR 14.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 7522/2011, 6. W.P. (C) 8599/2011-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 81/2012-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1433/2012-----FOR 19.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1865/2012-----FOR 20.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 918/2013-----FOR 20.8.2025 IN ADVANCE CAUSE LIST

1. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM Vs. AGRICULTURE PRODUCE MARKETING COMMITTEE & ORS	MANISH KUMAR
2. W.P. (C) 7736/2013	DHEERAJ GUPTA Vs. ADDL. COMMISSIONER OF POLICE LICENSING UNIT AND ANR	VIVEK SRIVASTAVA
3. W.P. (C) 7922/2013	KALI CHARAN PAWAR Vs. STATE (NCT OF DELHI)	K.G. MISHRA
4 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA, SUPARNA SRIVASTAVA, SANJEEV NARULA
5 W.P. (C) 729/2014 CM APPL. 1466/2014	EDEN PARK HOTELS PRIVATE LIMITED Vs. UNION OF INDIA & ORS	SIDHARTH AGGARWAL
6 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
7 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
8 W.P. (C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
9 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT	ANURAG MODI

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10 W.P. (C) 3142/2014

SUBRAMANI GOPALKRISHNAN
Vs. THE INSTITUTE OF
CHARTERED ACCOUNTANTS OF
INDIA

ASHOK MATHUR, POOJA MEHRA
SAIGAL, SIMRAT SINGH PASAY

11 W.P. (C) 8687/2014

PAMPOSH RAINA & ANR
Vs. UNION OF INDIA & ORS

J.M. KALIA & CO.

12. W.P. (C) 3609/2015

TMAPL CONSORTIUM
Vs. GAIL (INDIA) LTD. & ANR

MODY & MODY ADVICATES

13. W.P. (C) 6639/2015

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14. W.P. (C) 7385/2016
CM APPL. 30305/2016

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Vs. MINISTRY OF ENVIRONMENT
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TASNEEM AHMADI

15. W.P. (C) 7968/2016

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16. W.P. (C) 11455/2016

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AYUSH AGARWAL, RAMANDEEP SINGH

17. W.P. (C) 1508/2017
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18. W.P. (C) 2386/2017

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CHETAN DUTT

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1.. CRL.REV.P. 410/2003
CRL.M.A. 13654/2012

PRITAM SINGH
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2. CRL.REV.P. 555/2003 NARENDER SINGH ARORA KANCHAN KR.JOSHI,NEERAJ
Vs. STATE (GOVT. OF NCT OF CHAUDHARY,SATISH
DELHI) TAMTA,PARVINDER
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CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998)
3. CRL.REV.P. 13/2005 SATWANTI DEVI KAMLESH MAHAJAN,NEELAM
CRL.M.A. 175/2005 Vs. JAIPAL CHAUHAN GROVER,R.P. KHATANA,
WITH CRL.A. 736./2004 AAKASH NAVAL
Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003)
W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03)
W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04)
CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04)
CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05)
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4. CRL.REV.P. 39/2005 RAM AVTAR AGGARWAL VINAY THAKUR,MAYANK
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5. CRL.REV.P. 80/2005 BIJENDER KUMAR GUPTA MAYANK GOEL,PAWAN SHARMA
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6. CRL.REV.P. 304/2005 SAROJ SUBHASH CHANDER GARG,
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7. CRL.REV.P. 421/2005 ASHWANI KUMAR BHASIN MUKESH KALIA
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8. CRL.REV.P. 481/2005 RAVI KUMAR H.R.KHAN SUHEL,SAHIL,M.P.
Vs. N.C.T. OF DELHI &ORS. SINGH,PAWAN SHARMA,P
MISHRA,IMTIAZ AHMED
M.L.YADAV
- 9 CRL.REV.P. 343/2006 DEPENDERJEET SINGH SACHDEVA K.SULTAN SINGH,V.K.
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AMIT SHARMA,R N VATS
10. CRL.REV.P. 369/2006 JAGAMAL SINGH YADAV JAVED AHMED,FAZAIL AHMED,
CRL.M.A. 4988/2006 Vs. ASHOK KUMAR & ORS. B.K.SHARMA,R.N.VATS,
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11. CRL.REV.P. 457/2006 SURJEET SINGH ARUN KUMAR GUPTA,PAWAN
Vs. STATE OF NCT OF DELHI SHARMA,V.K.MALIK,JATTAN
SINGH,AMIT SHARMA

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12. CRL.REV.P. 881/2006-----| MAHESH AHUJA S.C.LADI,R.N.VATS,ANURAG
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CRL.A. 832/2006 | AGGARWAL & ASSOC.

Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)

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CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
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13. CRL.A. 832/2006		SANDEEP MER	ANURAG JAIN,SUNIL
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			ARUN AGGARWAL & ASSOC

Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)

14. CRL.REV.P. 917/2006-----	MAHESH AHUJA	S.C.LADI,MALIK VK,NAVEEN
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NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON.

200 CRL.REV.P. 440/2009	VIRENDER TIWARI	V.K. SHUKLA,LOVEKESH SAWHNEY
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	CRL.REV.P.	P.S.-FIR NO. : (NANGLOI-1041/1996)

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1. CRL.A. 2/2007	HAROON HUSSAIN	MUKESH KALIA,SUNIL
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		KR.SHARMA,
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2. CRL.A. 40/2007 MITHLESH alias RAJU THRU DISTT JAIL
Vs. THE STATE ROHINI,V.K. RAINA,AMIT
SHARMA,MALLIKA PARMAR

CRL.A. P.S.-FIR No. : (NARELA-130/2004)

3. CRL.A. 140/2007 REKHA alias RAZIA BALDEV RAJ, (DHCLSC) ,ANIL
Vs. THE STATE NCT OF DELHI SONI,RAJAT KATYAL

CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006)

4. CRL.A. 145/2007 ARSHAD AND ORS. SUNIL KAPOOR, AMIT SHARMA,
Vs. STATE ISHA KHAMA, MAROOF AHMAD,
ANSAR NAEEM

5. CRL.A. 155/2007 UDAI PAL B.K.KAPOOR/JAIL 5,
Vs. STAT RAJESH
KUMAR PASSEY,VARUN MATHUR

CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005)

6. CRL.A. 159/2007 KISHAN PAL & ANR. M.M.KHAN,AMIT SHARMA,AMIT
WITH CRL.A. 225/2007 Vs. STATE YADAV,JITENDER SETHI,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)

7. CRL.A. 225/2007 MANGLI RAM alias MANGAL R.S.GUPTA,SURESH JHA,NAVEEN
WITH CRL.A. 159/2007 Vs. STATE SHARMA,MN DUDEJA,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. : (KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. : (KAMLA MARKET-35/2004)

8. CRL.A. 201/2007 BRAHM DEV GAGAN MINOCHA,SUNIL
Vs. STATE KAPOOR,DAVENDER KUMAR,NAVEEN
SHARMA,RAJAT KATYAL

CRL.A. P.S.-FIR No. : (KALYAN PURI-416/1996)

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REGULAR MATTER

9. CRL.A. 202/2007	MOHD. ASHKEEN Vs. STATE	SANJEEV KUMAR, RAJAT KATYAL, K.K.SHARMA
10 CRL.A. 203/2007	BIRJESH AND ORS. Vs. STATE OF DELHI	SUNIL KAPOOR, ISHA KHAMA, M.L.YADAV
11. CRL.A. 204/2007----- WITH CRL.A. 214/2007 CRL.A. 235/2007 CRL.A. 278/2007 Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. : (KANJHAWALA-90/2001) BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001) CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. : (KANJHAWALA-90/2001) P.S.-FIR No. : (KANJHAWALA-90/2001)	DAYA NAND Vs. STATE	AMIT SHARMA, B.G.SHARMA, RAJAT KATYAL, MANU BANSAL
12. CRL.A. 214/2007 	SUDHIR KUMAR Vs. STATE	SUNIL KAPOOR, ACHLA VASHISHT, RAJAT KATYAL, MR.I.R.SINGH
13. CRL.A. 235/2007 CRL.M.A. 9835/2009 WITH CRL.A. 214./2007 	RAVINDER KUMAR Vs. STATE NCT DELHI	SUNIL KAPOOR, RASHMI SHARMA, AMIT SHARMA, A.K.GUPTA, NILOFAR QURESHI (DHCLSC), RISHI PAL SINGH, RAJAT KATYAL, MUKESH SHARMA
14 . CRL.A. 278/2007-----	ANUPAM SHARMA Vs. STATE	RAJAT KATYAL, SUBODH K.PATHAK

15.04.2025

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REGULAR MATTER

COURT NO.51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

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REGULAR MATTERS

1. MAC.APP. 959/2013,2. MAC.APP. 100/2014,5. MAC.APP. 968/2013,7. MAC.APP. 970/2013,8. MAC.APP. 973/2013,12. MAC.APP. 1007/2013-----FOR 8.5.2025
3. MAC.APP. 963/2013,4. MAC.APP. 966/2013,13. C.R.P. 108/2016,14. C.R.P. 58/2019-----FOR 24.4.2025
6. MAC.APP. 969/2013,10. MAC.APP. 983/2013,15. W.P. (C) 555/2019-----FOR 10.7.2025
9. MAC.APP. 981/2013,11. MAC.APP. 984/2013,18. CM(M) 1205/2021----FOR 1.5.2025
16. W.P. (C) 9319/2019,17. W.P. (C) 9332/2019,19. W.P. (C) 1848/2022----FOR 17.7.2025
20. W.P. (C) 10490/2024

- | | | |
|--|---|--|
| 1. MAC.APP. 1011/2013 | IFFCO TOKIO GENERAL INSURANCE
CO. LTD
Vs. BOBBY & ORS | PANKAJ SETH,RADHEY SHYAM
SINGH |
| 2. MAC.APP. 1015/2013 | HEMLATA & ORS
Vs. NATIONAL INS CO LTD & ORS | ANSHUMAN BAL,D K
SHARMA,YOGESH SHARMA |
| 3. MAC.APP. 1019/2013 | THE NEW INDIA ASSURANCE CO
LTD
Vs. SMT HARMESH KAUR AND ORS | PANKAJ SETH,SANJEEV
SRIVASTAVA |
| 4. MAC.APP. 1023/2013
CM APPL. 17787/2013 | SHIBEET PRASSANA
Vs. JAGROOP & ORS | SANJEEV MEHTA |
| 5. MAC.APP. 1029/2013 | ASHISH BANSAL
Vs. AKASHDEEP GARG & ORS | NAVNEET GOYAL,SUMAN BAGGA &
ASSOCIATES,TARUNESH KUMAR |
| 6. MAC.APP. 1030/2013 | UNITED INDIA INSURANCE CO LTD
Vs. MEERA & ORS | K L NANDWANI,SHIKHA SAPRA |
| 7. MAC.APP. 1036/2013 | UTTAR PRADESH STATE ROAD
TRANSPORT CORPORATION
Vs. RISHIPAL | GARIMA PRASHD,SHADAB KHAN |
| 8. MAC.APP. 1039/2013 | MRS SUDHA & ORS
Vs. ABHINAV TYAGI & ORS | J S KANWAR,SUMAN BAGGA &
ASSOCIATES |
| 9. MAC.APP. 1043/2013 | RELIANCE GENERAL INSURANCE CO
LTD
Vs. SMT BHAWNA AND ORS | PANKAJ SETH,ANSHUMAN BAL |

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REGULAR MATTER

10. MAC.APP. 1044/2013	THE NEW INDIA ASSURANE CO. LTD Vs. KRISHNA PAL SHARMA & ORS	PANKAJ SETH,ARUN YADAV
11. MAC.APP. 1056/2013	LAXMI DEVI & ORS Vs. MD KHALIQ & ANR	ROSHAN SAINI ,SUMAN BAGGA & ASSOCIATES
12. MAC.APP. 1062/2013	PAWAN KUMAR Vs. ARUN VERMA & ORS	R C BACHCHAN
13. MAC.APP. 1063/2013	SHRIRAM GENERAL INSURANCE COMPANY LTD. Vs. SUNITA & ORS	AMAN SHANKAR,AK MAHOR,MOHD RASHID
14. MAC.APP. 1073/2013	THE NEW INDIA ASSURANCE CO LTD Vs. P G CHANDRASEKHARAN NAIR & ORS	J P N SHAHI & ASSOCIATES,HARMEET SINGH,R L BHATIA
15. MAC.APP. 1085/2013	SHRIRAM GENERAL INSURANCE CO LTD Vs. JIVACHH MAHTO & ORS	SAMEER NANDWANI
16. MAC.APP. 1086/2013	ORIENTAL INSURANCE CO LTD Vs. SANJAY YADAV & ORS	PRADEEP GAUR & ASSOCIATES,S N PARASHAR
17. MAC.APP. 1087/2013	RAGHU RAUT & ORS. Vs. RAM PASAD & ORS.	SANJEEV MEHTA & ARUNA MEHTA
18. MAC.APP. 1088/2013	SH KARANJEET & ANR Vs. SH NIRAJ KANT & ORS	MANISH MAINI ,POOJA GOEL
19. MAC.APP. 1090/2013	UTTRAKHAND TRANSPORT CORPORATION Vs. K C PANT & ORS	HARISH CHANDRA PANT,M K VERMA,S N PARASHAR
20. MAC.APP. 1047/2014	JIVACHH MAHTO & ORS Vs. SHRIRAM GENERAL INSURANCE CO LTD	SAMEER NANDWANI

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REGULAR MATTER

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HON'BLE MS. JUSTICE MINI PUSHKARNA

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REGULAR MATTERS

26. RFA 406/2012-----FOR 29.7.2025

1. RFA 768/1987	UNION OF INDIA Vs. J.N.DHAMIJA	S.P.SHARMA,VINAY K,SHAIENDRA,S.L.KOHLI
2. RFA 576/2001	GUGAN Vs. SULTAN SINGH (DECD.) THR. LR'S	DAULAT RAM GUPTA,JNS,TYAGI,MADAN LAL SHARMA,BALRAJ DEWAN,MANJU NANDA,I S DAHIYA & SUNIL DAHIYA,JINENDER KUMAR JAIN
3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA,SK ROUT,R.C.KHATRI,SANJAY PODDAR,P GUPTA,MANISH SHANKER SRIVASTAVA,B S MAAN & ASSOCIATES,SAURABH KUMAR SINGH,MANISH SHANKER
4. RFA 453/2007 CM APPL. 11480/2007 CM APPL. 9555/2008 CM APPL. 3750/2010	D.D.A. Vs. RATHI UDYOG LTD.	PAWAN MATHUR,SHIV KHORANA,ASHISH KHORANA
5. RFA 557/2007 CM APPL. 14825/2007 CM APPL. 16959/2007	DINESH INTERNATIONAL LTD. & ORS Vs. DHANERWA ENGINEERS P.LTD. & ORS	DINESH SABHARWAL,SUNIL AGGARWAL,SURESH AGGARWAL
6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA,ATUL KUMAR,SUDHANSHU KHANDELWAL
7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL,RAKESH TIKKU,RAJIV NANDA,O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN,JL JAIN,HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR,A.K. ROY,SUDHEER K. SINGH,J K

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GUPTA, RAJAT NAVET, MAYANK
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10	RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA, RAJNEESH CHOPRA
11	RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12	RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL, H.L.VERMA, SHANTHA DEVI RAMAN
13	RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14	RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL, ARORA MEHRA
15	RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16	RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON, DHAWAL JAIN, RAKESH RAUSHAN
17	RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK, NIKHIL SINGLA, MOHIT CHAUDHARY, HEMANT MANJANI
18	RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19.	RFA 379/2012	ASHOK KUMAR GABA Vs. KALI CHARAN	PRAMOD KUMAR SINGH
20.	RFA 385/2012	SK DISPLAY SYSTEMS PVT LTD Vs. DIGITAL OPERATIONS PVT LTD & ORS	HARISH KATYAL

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21	RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA, RAHUL KADAYAN
22	RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA, PANKAJ JAIN, VISHAL BHATNAGAR, RISHI

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MANCHANDA, RAKESH KUMAR
YADAV, CHAITALI JAIN, KISHORE
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23 RFA 396/2012 SYNDICATE BANK
Vs. DIBAKAR BASU AND ORS

24 RFA 397/2012 ATMA RAM PROPERTIES PVT LTD
CM APPL. 19204/2012 (CROSS OBJ.
) Vs. M/S PAL PROPERTIES PVT
LTD AND ORS

25 RFA 398/2012 SANJAY SAXENA
Vs. K. SUDERSHAN REDDY & ORS

AJANT KUMAR, PRADEEP KUMAR

AMIT SETHI, SHIV SAPRA, ARUN
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27 RFA 409/2012 HAFIZA KHATOON DECD THR LRS
Vs. HUSAN ARA & ORS

28 RFA 416/2012 KARIMA MALLICK
Vs. HARISH DUA

29 RFA 419/2012-----| RITA HAIDER & ORS
CM APPL. 17732/2012 | Vs. VINARAIN & ORS
WITH RFA 427/2012 |

30 RFA 427/2012-----| VINAY NARAIN
CM APPL. 18152/2012 Vs. AJAY NARAIN AND ORS

MEGHA SANEJA

BSMATHUR

GAUTAM MEHROTRA, CHARU
BANSAL, MEENAL KASHYAP, JAYANT
KUMAR

SANJAY GOSWAMI, CHARU
BANSAL, MEENAL KASHYAP

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31. RFA 498/2012 SHANKAR GUPTA
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SUSHANT KUMAR, PUSHTI GUPTA

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32. RFA 444/2008 ADIGE COMPUTER SERVICES
CM APPL. 16028/2008 P.LTD.
Vs. RAVINDER P.KUMAR

33. RFA 5/2009 SACHIN JAIN & ORS.
CM APPL. 52/2009 Vs. RAJINDER KUMAR JAIN &
ANR.

SAHIJPAL, SANTOSH KUMAR, AJAY
KUMAR

MR. RAJINDER
MATHUR, B.K. GUPTA, RAJESH
AGGARWAL, BALDEV MALIK, JM BARI
& SHWETA BARI, RAMBIR
SINGH, ROSHAN LAL GOEL

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REGULAR MATTER

34. RFA 105/2009 CM APPL. 4518/2009	RAM DUTT DECEASED THR. LR'S & ORS. Vs. UOI & ANR.	MR.SUJOY KUMAR,ASHOK KUMAR,UPMANU YATENDER CHAUDHARY,PAWAN MATHUR,YATINDER CHOUDHARY
35. RFA 307/2009 CM APPL. 17878/2009	O.P.CHHIKARA Vs. RAJ KUAMR GARG	MR.S.B.S.VASHISTHA,V PAWAR,DUSHANT SINGH SISSODIA
36. RFA 311/2009 CM APPL. 12435/2009	ANAR KALI Vs. BSES RAJDHANI POWER LTD	S.SATYANARAYANA
37. RFA 316/2009	RAMESHWAR BANSAL Vs. D.D.A.	RAJENDER AGARSAL,DEEKSHA LADI KAKAR,AKSHU JAIN
38. RFA 317/2009 CM APPL. 12728/2009	PRATAP SABUN UDYOG Vs. DAU DAYAL	RAJESH CHADHA,MANISH SRIVASTAVA
39. RFA 322/2009	D.D.A. Vs. ADHAR STUMBH TOWNSHIP P. LTD.	BHUPESH NARULA,PAWAN MATHUR
40. RFA 429/2010	RELAXO FOOTWEARS LTD Vs. GAUTAM MOTORS LTD & ANR	VIVEK KUMAR TANDON,RAJESH TYAGI
41. RFA 420/2012	MUKESH KUMAR AND ANR Vs. JAASBIR KAUR	MANIK DOGRA,MOHAN LAL SHARMA,SUSHANT KUMAR BHADURI
42. RFA 421/2012	SILVER FERN HOTELS PVT LTD Vs. GEETA AGGARWAL	SAMEER NANDWANI
43. RFA 428/2012	AMRIK SINGH SABHARWAL Vs. MAHANAGAR TELEPHONE NIGAM LTD. & ANR	PRAMOD AHUJA & ASSOCIATES
44. RFA 429/2012 CM APPL. 8037/2013	ARUN KUMAR GUPTA Vs. SARVESH CHAND GUPTA	SUNIL MITTAL
45. RFA 433/2012	GUNDEEP SINGH SOOD Vs. REETMOHINDER SINGH AHLUWALIA	RAGHAVENDRA M BAJAJ
46. RFA 143/2015	DELHI DEVELOPMENT AUTHORITY & ANR Vs. M/S COMPACT FILE CONSTRUCTION CO.	KANIKA SINGH
47. RFA 148/2015	ATM FIBERCOM PVT LTD Vs. ORSUS INDIA PVT LTD	ABHIMANYU MAHAJAN
48. RFA 150/2015	M/S J MITRA & CO (P) LTD	RAJESH BANATI

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	Vs. M/S PEE KAY SILENT GENERATORS PVT LTD	
49. RFA 239/2015 WITH RFA 326/2015	LEA ASSOCIATES SOUTH ASIA PVT LTD Vs. KRISHNA KUMAR GUPTA	DEBASISH MOITRA
50. RFA 326/2015	KRISHAN KUMAR GUPTA Vs. LEA ASSOCIATES SOUTH ASIA PVT LTD	ANIL SEHGAL
51. RFA 241/2015 CM APPL. 19489/2015 (CROSS OBJ.)	DELHI DEVELOPMENT AUTHORITY Vs. M/S G D TEWARI & CO	PAWAN MATHUR,R K BACHCHAN,SHASHI PRATAP SINGH
52. RFA 375/2015 CM APPL. 10153/2015	JAGDISH CHUGH Vs. SATYAPAL CHUGH & ANR	DR KANCHAN CHAWLA
53. RFA 409/2015	KULDEEP KAUR BAJAJ Vs. NUMALIGARH REFINERIES LIMITED	NEELAM RATHORE,RESHMI REA SINHA
54. RFA 497/2015	DELHI TRANSPORT CORPORATION Vs. NATIONAL INSURANCE COMPANY LTD	AVNISH AHLAWAT,S K PANDEY

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55 RFA 436/2012	SATYA BUDHWAR Vs. MUTHOOT LEASING AND FINANCE LTD AND ANR	PRIYANKA SINGH,KOHLI & SOBTI
56 RFA 439/2012	MODI ARC ELECTRODES CO. Vs. MAQSAD HUSSAIN & ANR	NAVEEN CHAWLA,SHAKEEL AHMED
57 RFA 442/2012	DIRECTORATE GENERAL OF FOREIGN TRADE Vs. MILANO INTERNATIONAL INDIA PVT LTD	KC DUBEY
58 RFA 444/2012	NEERAJ TYAGI & ANR Vs. SUGREEV TYAGI	NEERAD PANDEY,PRASHANT KUMAR MITTAL
59 RFA 446/2012 CM APPL. 19044/2012	RELAINCE MONEY INFRASTRUCTURE LTD Vs. NITA GROVER	JOY DIP BHATTACHARYA,SUJAN SINGH,RAVI KANT & SHADHMAN ALI,RAVI RANJAN

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REGULAR MATTER

COURT NO. -21

HON'BLE MR. JUSTICE VIKAS MAHAJAN

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REGULAR MATTERS

- | | | |
|---|--|---|
| 1. W.P.(C) 3990/2010
IST 5 CASES
(SUB TO OVERNIGHT PH) | YUDHVIR SINGH
Vs. DDA AND ORS | INDER BIR SINGH |
| 2. W.P.(C) 7252/2013
IST 5 CASES | CHELA DEVI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS | SONDHI NARULA DALAL, RAKESH
MITTAL, N.S. DALAL |
| 3. W.P.(C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES | DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS | M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM |
| 4. W.P.(C) 9379/2014
CM APPL. 21199/2014
CM APPL. 6448/2015
CM APPL. 7286/2016
IST 5 CASES
(SUB TO OVERNIGHT PH) | VIRENDRA KAWLRA
Vs. DELHI DEVELOPMENT
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KUMAR, SATYAKAM, UMESH SURI |
| 5. W.P.(C) 7823/2015
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IST 5 CASES
(SUB TO OVERNIGHT PH) | RAGHUBIR KAUR
Vs. DELHI DEVELOPMENT
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| 6. W.P.(C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
SUB TO OVERNIGHT PH | B S BHALLA
Vs. DELHI DEVELOPMENT
AUTHORITY | R K SAINI AND MINAL SEHGAL |
| 7. CONT.CAS(C) 1131/2005
IST 10 CASES | USHA KHURANA
Vs. NAVEEN CITY COOPERATIVE
G/H SO | A.S.BARARA, MANOJ KR.JHA,
MANISH GANDHI, DILIP
SINGH, KAJAL CHANDRA/SWATI
SINHA/PRERNA CHOPRA,
RAJAN SHARMA |
| 8. W.P.(C) 9463/2017
CM APPL. 38507/2017 | DEVENDER SINGH & ORS
Vs. UNION OF INDIA & ORS | RAJESH RAINA, SUKHBEER
KOUR, ROSHAN LAL GOEL |

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REGULAR MATTER

IST 10 CASES

9. W.P.(C) 1586/2001 VIJAY GUPTA ANURAG KUMAR AGGARWAL
VS. D.D.A

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REGULAR MATTERS

1. W.P.(C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY	S K DUBEY
2. W.P.(C) 13346/2009	Vs. SH. RAMESH N. GANDHI INDIAN COUNCIL FOR CHILD WELFARE AND ANR	NIKHIL NAYYAR,B.V. NIREN,SANJOY GHOSE
3. W.P.(C) 13490/2009	Vs. SH. VIJAY RAJ SINGH UNION OF INDIA	PAVAN NARANG
4. W.P.(C) 13981/2009	Vs. MILAP CORARIA SUNITA KAUSHIK	VIVEK KUMAR TANDON
5. W.P.(C) 440/2010 CRL.M.A. 2985/2010	Vs. SH. KANHIYA LAL MATHA MINERALS PVT LTD	J SAGAR ASSOCIATES,PRASHANT KUMAR,NARESH KAUSHIK,DAYAN KRISHNAN
6. W.P.(C) 1397/2010	Vs. UOI AND ORS UNION OF INDIA	ATUL NANDA,R. SANTHAN KRISHNAN & C. MOHAN RAO MANOHAR SINGH,BHARAT SANGAL
7. W.P.(C) 3697/2010 CRL.M.A. 5678/2011	Vs. NTPC VANDANA ENERGY & STEEL PVT. LTD.	KIRTI MISHRA,PRAVEENA GAUTAM,NAVEEN KUMAR
8. W.P.(C) 3980/2010----- CM APPL. 7933/2010 WITH W.P.(C) 3999/2010 	Vs. UNION OF INDIA & ORS VANDANA ENERGY AND STEEL PVT LTD	KIRTI MISHRA,NAVEEN KUMAR
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4. CRL.REV.P. 32/2014 MAMTA GYAN MITRA,AMARDEEP MAINI
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9. CRL.REV.P. 86/2014 MOOL CHAND alias SHYAM SUNDER BISWAJIT KUMAR PATRA (DHCLSC)
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| 1. W.P. (C) 4194/2001 | THE MANAGEMENT OF STC OF
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1. CRL.A. 1/2011 VINOD SHARMA BALDEV ATREYA
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Other Case filed against P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

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2.	CRL.A. 8/2011	SANJAY VERMA	ARVIND SAH
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3. CRL.A. 9/2011 SANJEEV VERMA ARVIND SAH
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CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

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6. CRL.A. 44/2011

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CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. : (SULTAN PURI-1226/1996)

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9 . CRL.A. 155/2011

DIRECTORATE OF REVENUE
INTELLIGENCE

NAVEEN MALHOTRA, SATISH
AGGARWALA

Vs. RAJINDER ANAND alias ANAND alia
ANAND RAJ

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- 5 . CRL.A. 758/2003 SURESH R.L.BHAGAT

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6. CRL.A. 768/2003-----| ABDUL SALAM alias BHURA KUNWAR & CO.,SUNIL KAPOOR
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8. CRL.A. 276/2004-----| TAHIR KUNWAR & CO.,MR.SUNIL K.
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2,MS.RAKHI NIGAM
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- 10 CRL.A. 812/2003 PRABHU DAYAL VIKAS SHARMA,ROOPESH,SHARMA
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| 3. CM(M) 206/2013 | BASIRUDDIN DECEASED THR LRS
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| 4. CM(M) 170/2015 | KASHMIRI LAL
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| 7. CM(M) 7/2017 | NAFEESA BEGUM & ORS
Vs. MOHD IBRAHIM & ORS | SUBHASH KUMAR SHARMA |
| 8. CM(M) 101/2019-----
CM APPL. 3115/2019
WITH CM(M) 890/2019 | MANMEET SINGH PRUTHI & ANR
Vs. RAJIV TANDON | GURMEET S NARULA |
| 9. CM(M) 890/2019-----
WITH CM(M) 101/2019 | RAJIV TANDON
Vs. MANMEET SINGH PRUTHI &
ANR | KAPIL KHER |

15.04.2025

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REGULAR MATTER

COURT NO. 16

HON'BLE MR. JUSTICE DHARMESH SHARMA

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REGULAR MATTERS

RFA 270/2016----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025

RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----

FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA

107/2016-----FOR 14.7.2025,2. RFA 150/2016-----FOR 28.7.2025

REGULAR MATTERS

1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH,NAVEEN BHARDWAJ,RAJAT JOSEPH
5 FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR,ARUN KATHPALIA,MEENAKSHI MIDHA
6 FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR,AMIT DUBEY,HARI PARKASH,ARVIND KUMAR GUPTA
7 FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA,KUMAR RAJESH SINGH,RAJESHWAR SINGH,ANJU BHUSHAN GUPTA

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REGULAR MATTER

8	FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	MR.MANISH GARG
9	FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.PRADEEP GAUR,AMIT KR. PANDEY,OP MANNIE,ANSHUMAN BAL
10.	FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P.LTD. Vs. UOI	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON

REGULAR MATTERS

200 RFA 84/2016----- WITH RFA 351/2016 	M/S ICON CONTROL PVT LTD Vs. M/S ENEXCO TEKNOLOGIES (INDIA) LTD	PARVINDER CHAUHAN,MUKESH BHARDWAJ,NISHANT PRATEEK,PANKAJ MEHTA,RAJESH RANJAN DUBEY
201 RFA 351/2016----- CM APPL. 16608/2017 WITH RFA 84/2016	M/S ENEXCO TEKNOLOGIES (INDIA) LIMITED Vs. M/S ICON CONTROLS PVT LTD	UMESH GULATI,PANKAJ MEHTA & SHWETA SONI,PANKAJ MEHTA,PARVINDER CHAUHAN,RAJESH RANJAN DUBEY

COURT NO. - 29

HON'BLE MS. JUSTICE SHALINDER KAUR

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REGULAR MATTERS

1.	CRL.A. 5/2013	SUMITRA alias BUMPAL Vs. STATE	CHETAN LOKKUR (DHCLSC),SS BHATIA
	CRL.A. P.S.-FIR No. : (NARCOTIC CELL, KAMLA MARKET-3/2009)		
2.	CRL.A. 6/2013 CRL.M.A. 33988/2019	SANJAY alias NIZAM Vs. STATE	CHETAN LOKUR (DHCLSC),CHETAN LOKUR

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REGULAR MATTER

WITH CRL.A. 350/2013

Other Case filed against same P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)
CRL.A. filed by SANJAY @ NIZAM (D. of Filing : 23-11-2012) Diary No. : 187721/
CRL.A. 350/2013 filed by SALIM (D. of Hearing : 26-01-2030)
CRL.A. 518/2013 filed by SUBHASH @ KALLU (D. of Hearing : 28-02-2020)
CRL.A. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)

3. CRL.A. 50/2013 SUDHIR R.K. SHARMA
Vs. BSES YAMUNA POWER LTD &
NR

4. CRL.A. 51/2013 RAVINDER & ORS. SUNIL TIWARI, NARENDER KUMAR
WITH CRL.A. 933/2013 Vs. STATE NCT OF DELHI

Other Case filed against same P.S.-FIR No. : (GULABI BAGH-49/2010)
CRL.A. 933/2013 filed by PRAVEEN KUMAR (D. of Hearing : 29-04-2022)
CRL.A. P.S.-FIR No. : (GULABI BAGH-49/2010)

5. CRL.A. 85/2013 RAMESH YADAV RAMA SHANKER, NEETU BAGRI
Vs. STATE

CRL.A. P.S.-FIR No. : (SHALIMAR BAGH-242/2012)

6. CRL.A. 92/2013 JASWANT SINGH alias BILLOO & ORS. SANJAY SHARMA
Vs. STATE OF DELHI

Other Case filed against same P.S.-FIR No. : (MANGOLPURI-617/2005)
CRL.REV.P. 451/2011 filed by JASWANT SINGH @ BILLOO & ORS (Disposed on : 05-03-2012)
CRL.A. P.S.-FIR No. : (MANGOLPURI-617/2005)

7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
Vs. C B I

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)

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REGULAR MATTER

CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013 DEVENDER KUMAR GARG VIKAS GUPTA
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)

CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)

CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)

CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)

CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)

CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)

CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)

CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)

CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)

CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)

CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)

CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)

CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)

CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)

CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)

CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)

CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)

CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)

CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)

CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)

CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)

CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)

CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)

CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)

CRL.A. 98/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 06-12-2024)

CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)

CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)

CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013 A K SINHA AJIT NAIR,RUPESH KUMAR
Vs. HARISH KUMAR alias MASTER

15.04.2025

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REGULAR MATTER

COURT NO. 27

HON'BLE MR. JUSTICE RAVINDER DUDEJA

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Meeting number

2513 856 5993

REGULAR MATTERS [CASES RELATED TO THE COAL BLOCKS]

- | | | | |
|---|--|--|-------------|
| 1. | CRL.A. 576/2023
CRL.M. (BAIL) 1049/2023 | DEVENDRA DARDA
Vs. CENTRAL BUREAU OF
INVESTIGATION | MUKUL MALIK |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014) | | | |
| CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024) | | | |
| CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| | | | |
| 2. | CRL.A. 646/2023
WITH CRL.A. 648/2023 | KS KROPHA
Vs. CENTRAL BUREAU OF
INVESTIGATION | RAHUL TYAGI |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014) | | | |
| CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024) | | | |
| CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| | | | |
| 3. | CRL.A. 648/2023 | H C GUPTA
Vs. CENTRAL BUREAU OF
INVESTIGATION | RAHUL TYAGI |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014) | | | |
| CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024) | | | |
| CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024) | | | |
| CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024) | | | |
| CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |

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REGULAR MATTER

4. CRL.A. 667/2023
WITH CRL.A. 648/2023

KC SAMRIA
Vs. CENTRAL BUREAU OF
INVESTIGATION

RAHUL TYAGI

CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0019)

REGULAR MATTERS

5 . CRL.A. 181/2009-----|
WITH CRL.A. 197/2009 |

MOHD. IRFAN
Vs. CBI

ASHIESH KUMAR, G.P. THAREJA

6 . CRL.A. 197/2009-----|

ASGAR ALI
Vs. C.B.I.

ASHISH KUMAR, MR.ARVIND
KR.PATEL

7 CRL.A. 288/2009

AJAY alias DAINAL alias DAINI LOVEKESH SAWHNEY, S.K. PANDEY
Vs. STATE

P.S.-FIR No. : (SHAKARPUR-861/2007)

8 CRL.A. 544/2009

RAJESH
Vs. THE STATE

M P SINGH, VIRENDER PARTAP
SINGH (DHCLSC)

P.S.-FIR No. : (SHALIMAR BAGH-344/2005)

9 . CRL.A. 664/2009
CRL.M.A. 10579/2009

PREM KHANNA
Vs. UOI & ANR.

R.K.SINHA,R.S.PRASAD,
BALAJ SUBRAMANIAN &
SIDDHARTH NATH

10. CRL.A. 754/2009

PARMEET SINGH SANDHU
Vs. B.S.E.S.RAJDHANI POWER
LTD.

S.SATYANARAYAN,RISHAB
RAJ JAIN,M.S.VINAIK

11. CRL.A. 784/2009

SHIVA TEXYARN LTD.
Vs. ASHOK KRIPLANI

TRIDEEP PAIS,ABINASH
KUMAR MISHRA

12. CRL.A. 824/2009

SURENDER SINGH
Vs. STATE

MUKESH KALIA,M.P.
SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC

P.S.-FIR No. : (S.P. BADLI-337/2007)

13. CRL.A. 842/2009

PAPPU
Vs. STATE (GNCT) OF DELHI

MANIKA TRIPATHY (DHCLSC)

Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)

BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)

BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)

P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)

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REGULAR MATTER

14. CRL.A. 850/2009

MUNNE KHAN

VIKAS ARORA,O.P.

Vs. STATE N.C.T. OF DELHI

SAXENA,AJAY RAI

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)

CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)

W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)

CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)

CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)

P.S.-FIR No. : (LODHI COLONY-114/2002)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

09.04.2025

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